

Average annual number of coaches and wagons to be manufactured in India and imported from outside and their value as estimated for the programmes for the 5 year period from 1951-52—

India			
950 coaches	estimated	to cost	
Rs. 8,23 lakhs.			
6500 wagons	estimated	to cost	
Rs. 7,80 lakhs.			
Abroad			
200 Coaches	estimated	to cost	
Rs. 2,92 lakhs.			
3000 wagons	estimated	to cost	
Rs. 3,66 lakhs.			

(g) Information is given in Statement No. 26(a) of Volume II of the Railway Board's Report for 1950-51, a copy of which is available in the Library of the House.

ADMINISTRATIVE COUNCIL FOR THE ANDAMANS

169. **Dr. Ram Subhag Singh:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that the Andaman Association has submitted a memorandum to the Government of India demanding the immediate establishment of an elected Administrative Council in place of the present Advisory Council for the Andaman and Nicobar Islands nominated by the Chief Commissioner?

(b) If so, what steps do Government propose to take in regard to that memorandum?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). I have seen a copy of the memorandum which the Andaman Indians Association has circulated to Members of Parliament. Over 30 points have been raised in that memorandum including the establishment of an elected Administrative Council in place of the present Advisory Council. All these points are under consideration.

POSTS AND TELEGRAPHS DEPARTMENT, UTTAR PRADESH

170. **Shri Dhusiya:** (a) Will the Minister of Communications be pleased to state what is the total number of permanent and temporary clerks in U.P., in the Posts and Telegraphs Department?

(b) What is the total number of Scheduled Caste employees in the permanent and temporary services respectively?

95 PSD

(c) According to the reservation in services given by the Government to the Scheduled Caste employees, do they represent fully there and if not, what are reasons therefor?

The Deputy Minister of Communications (Shri Raj Bahadur):

(a) Permanent	...	5547
Temporary	...	1295
(b) Permanent	...	89
Temporary	...	95

(c) No. The reasons are that sufficient number do not appear at the recruitment examination or succeed in qualifying.

NATIONAL HIGHWAYS IN ASSAM

171. **Shri Sarmah:** (a) Will the Minister of Transport be pleased to state whether there is any Highway or Highways in the State of Assam for maintenance or improvement of which the Government of India give financial contribution or make full payment?

(b) If so, what are the names of such roads, their respective mileage and the condition whether asphalted, metalled or 'Kutchra' and the sum paid by the Government of India for each respectively for the years 1947-48, 1948-49, 1949-50 and 1951-52?

(c) What amount was spent and how much lapsed for inability to spend during these four years?

(d) Who executes the work of maintenance and upkeep of the road or roads for which the Government of India pays?

(e) Is Assam Trunk Road one of the roads in Assam for the upkeep and maintenance of which the Government of India pays?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) Yes, about 800 miles of roads provisionally classed as National Highways.

(b) and (c). Two statements containing the required information are attached. [See Appendix IV, annexure No. 17].

(d) The Assam Public Works Department.

(e) Yes.

III CLASS COMPARTMENTS

172. **Shri K. G. Deshmukh:** Will the Minister of Railways be pleased to state:

(a) how many III class compartments of railway trains in the Central Zone are equipped with fans; and

(b) what is the percentage of such compartments to the total number of III class compartments in that zone?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) 188 Carriages.

(b) 54 per cent. of the number due to be fitted with fans.

EXTRA DEPARTMENTAL STAFF

173. Shrimati Renu Chakravartty: Will the Minister of Communications be pleased to state:

(a) the total number of extra Departmental staff employed in the P. & T. Department; and

(b) what are their rates of pay?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) 56,460 as on 30th April, 1952.

(b) A statement giving the information is laid on the Table of the House.

STATEMENT

Designation of staff.	Basic allowance
(1) Extra Departmental Sub Postmasters and Extra Departmental Sorters.	upto Rs. 40/-
(2) Extra Departmental Branch Postmasters.	Rs. 10/- to 25/
(3) Extra Departmental delivery Agents.	upto Rs. 15/-
(4) Extra Departmental Stamp Vendor.	upto Rs 35/-
(5) Extra Departmental Mail Carriers and other Extra Departmental Agents.	upto Rs. 30/-

ROAD DEVELOPMENT PLANS FOR MANIPUR AND TRIPURA

174. Shri L. J. Singh: Will the Minister of Transport be pleased to state:

(a) what are the road development plans for Manipur and Tripura; and

(b) what are the amounts allotted for such plans?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) The road development plans of Manipur and Tripura have not yet

been finalised, but they include works in progress and under consideration as mentioned in para. 32 and Appendix VIII, Part II of Transport Ministry's Report for 1951-52, which has been supplied to all Members and is available in the Library.

(b) The amounts fixed in the Draft Five-Year Plan as the limit of expenditure during the current five-year period ending with 1955-56 for road development in Manipur and Tripura are Rs. 81.26 lakhs and Rs. 1.00 crore respectively. The provision of Rs. 1.00 crore in the Tripura State plan is exclusive of the cost of the Agartala-Assam border road, which is being provided for separately by the Centre.

WHEAT-RICE EXCHANGE BETWEEN INDIA AND PAKISTAN

175. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the proposed wheat-rice exchange deal between India and Pakistan has fallen through;

(b) if so, what are the reasons thereof; and

(c) whether the reported diversions of India-bound wheat ships to Karachi have materialized?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) Yes.

(b) The terms proposed by the Government of India were not acceptable to Pakistan.

(c) No foodgrain ships were diverted to Pakistan.

RICE POSITION IN BIHAR

176. Pandit D. N. Tiwari: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government receive monthly or quarterly report from States about the stock position of foodgrains in the States; and

(b) if so, what was the position of rice in Bihar in the quarter ending the 31st March, 1952?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The Government of India receive weekly reports on the stock position of foodgrains from the States.

(b) The closing stock of rice in Bihar on the 29th March, 1952 was 21,324 tons.